

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3660 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sargam Builders Pvt. Ltd. Vs. The Federal Bank Ltd.	Ranjay N.
2.	I.A. No. 3657 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Indian Bank Vs. J. Karthiga, RP of Solidaire India Ltd. & Anr.	Rohan Narula
3.	I.A. No. 3658 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	The Karoli Co-operative Multi Purpose Society Ltd. Vs. UG Hotels & Resorts Ltd.	Mukesh Sukhija
4.	I.A. No. 3659 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Indian Bank Vs. J. Karthiga, RP of Solidaire India Ltd. & Anr.	T.N. Durga Prasad
5.	I.A. No. 3663 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Ashok Mehra Vs. Anil Anchalia, Interim RP of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma
6.	I.A. No. 3664 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Aditya Vidyut Appliances Ltd. Vs. Easun MR Tap Changers Pvt. Ltd.	Rajendra Kumar Panigrahi

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By Order
-sd/-

Assistant Registrar